

**Change in Purchase Policy of
DGS&D**

2988. SHRI VIRDHI CHANDER JAIN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the powers of purchases of the Directorate General of Supplies and Disposals have been increased subsequently and the policy of Government has also been changed recently.

(b) what is the change in the policy made by Government recently; and

(c) whether it will lay down the exact procedures being adopted in this regard and also what is its intention to check the corruption in purchases made by Government?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) Yes, Sir. The purchase powers of the various officers in the Directorate General of Supplies and Disposals have been enhanced recently. The basis purchase policy remains unchanged. However, Public Sector Undertakings are now entitled to price preference upto ten per cent. Items where Small Scale Sector's contribution has been more than 50 per cent and 75 per cent are also being identified for reservation on that basis. Already a substantial number of items have been reserved for purchase from the Small Scale Sector.

(c) The exact procedures for purchases are already laid down. Cases of irregularity in purchases, if any, are investigated by the Vigilance Branch.

U.K.'s Cooperation in Coal Mining

2989. SHRI SUBHASH YADAV:
SHRI NAWAL KISHORE
SHARMA:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a high power industrial delegation from United Kingdom visited India in November, 1980;

(b) if so, whether he had any talks with the delegation regarding cooperation in coal mining, setting up of mini and large power plants etc.; and

(c) if so, the main points agreed upon in the talks?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) and (c) Discussions were held with the delegation on different aspects of coal industry, where, *inter-alia*, the possibilities of setting up of captive power plants in coal-fields were also considered. Discussions were of a general nature only.

Fazal Committee advised Government to wind up Coal India Limited

2990. SHRI KRISHNA PRATAP SINGH:
SHRI BHIKHU RAM JAIN:

Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the press reports to the effect that the Fazal Committee has advised to wind up the Coal India for ever; and

(b) if so, the facts thereabout and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Government have recently received the report of Fazal Committee and it is under examination.